

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

NEW DELHI

I.A. NO.395/2021

IN

COMPANY APPEAL (AT) No.77 of 2019

In the matter of:

Joe Verghese Ors

Appellant

Vs

Omega Hospitals Pvt Ltd & Ors

Respondent

Present:

Mr. Naveen R. Nath, Advocate for the appellant.

Mr. Amit Pai, Advocate for R1 to 4, 6,7.

Mr. Ajay P Johnson, Mr. Saji P John and Mr. Daniel M, Advocates for R1 to R3.

Mr Himanshu Kumar, Advocate for Respondent.

Mr. Abir Phukan, Advocate for R5.

Ms Vaishali Goyal, Mr. Ayush Choudhary, Advocates for Respondent.

Mr. Krishnan Venugopal, Sr. Advocate and Mr. Ashikrit Tiwari, Advocate for R4.

Ms Deepanshi Ishar, Mr Surya Prakash, Advocates for R5.

With

COMPANY APPEAL (AT) No.105 of 2019

In the matter of:

Joe Verghese Ors

Appellant

Vs

Omega Hospitals Pvt Ltd & Ors

Respondent

Present:

Mr Ayush Choudhary, Advocate for Appellant and Dr. Mahabala Rai.

Mr. Krishnan Venugopal, Sr Advocate, Mr. Abir Phukan, Mr. Surya Prakash, Advocates for R5.

Mr. Amit Pai, Advocates for R1 to 4 and R6, R7

Mr. Saji P Johnson, Advocate for R1 to 3.

Mr. Daniel M. Advocate for Respondent.

ORDER

19.03.2021- Learned counsel for the Respondents seeks and are granted one weeks' time to file reply on I.A. No.395/2021 with an advance copy to the learned counsel for the appellant.

Registry is directed to accept the affidavit filed on behalf of Respondent No.5.

Let the matter be fixed on **6th April, 2021.**

**(Justice Jarat Kumar Jain)
Member (Judicial)**

**(Ms Shreesha Merla)
Member (Technical)**

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